

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:522

ANSWERED ON:14.08.2014

DEVELOPMENTAL SCHEME IN LWE AFFECTED DISTRICTS

Panda Shri Baijayant "Jay";Singh Shri Sunil Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of various rural development schemes including the Saranda Development Plan under implementation in the left Wing Extremism (LWE) affected areas, their present status and the achievements thereof;

(b) the total number of villages in such areas connected by roads and those proposed during the 12th Five Year Plan period under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in such areas including Jharkhand, Maharashtra and Odisha;

(c) whether the Panchayats in these areas have been authorized to execute projects under PMGSY and other rural development schemes and if so, the districts identified for the purpose in various States; and

(d) whether any action plan has been chalked out to engage the youth in these areas by providing gainful employment so as to bring them in the mainstream and if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 522 due for answer on 14th August, 2014

(a): Details of various schemes for rural developmental schemes implemented by the Ministry of Rural Development in Left Wing Extremist affected areas and achievements therein are given in Annexure -I.

(b): The unit of implementation of PMGSY is habitation, not a village or panchayat. The status of habitations connected in 88 IAP districts of 9 States (as reported by the States) under PMGSY upto June, 2014 is as under:-

State(s)	Eligible Habitations	Habitations sanctioned	Habitations connected
Andhra Pradesh	1568	1183	917
&Telangana			
Bihar	14529	8015	4381
Chhattisgarh	7414	6344	4717
Jharkhand	9195	6943	2988
Madhya Pradesh	4977	4174	3302
Maharashtra	139	96	79
Odisha	13121	9067	5167
Uttar Pradesh	2090	612	476
West Bengal	3224	4945	2612
Total	56257	41379	24639

In 12th Five Year Plan period, separate habitation targets for LWE/ IAP areas have not been fixed under PMGSY.

(c): Panchayats have not been authorized to execute projects under PMGSY. MGNREGA, 2005 allows Gram Panchayats for identification of projects in the Gram Panchayat area to be taken up under the scheme as per the recommendations of the Gram Sabha and Ward Sabhas u/s 16 (1). The Panchayats at district, intermediate and village levels are the principal authorities for planning and implementation of the schemes u/s 13 (1).

(d): The Ministry has launched an initiative called 'Roshni' under Aajeevika Skills, for training and placement of rural poor youth from 27 most critical LWE affected districts in nine States. The Ministry has approved 23 projects under Roshni in the year 2013-14.